

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.441/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company	Vistar Financiers Pvt.Ltd.-Vs-Datre Corporation Limited		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

NEHA SOMANI, PCS

Financial Creditor/
Applicant

RAKESH AGARWAL

Insolvency
Practitioner

Somani
29/11/2017
Rakesh Agarwal
29/11/2017

ORDER

Ld. Interim Resolution Professional (IRP) and Ld. Counsel for financial creditor are present.

Ld. IRP has filed the progress report dated 13/11/2017 along with the minutes of the meeting of the Committee of Creditors (COC) dated 18/11/2017, which shows that the COC with 100% vote share has approved the name of the IRP to act as RP.

In view of the above resolution of the COC we hereby appoint Mr. Rakesh Kumar Agarwal, IRP to work as Resolution Professional (RP). Next progress report may be filed by 21/12/2017.

List on 21/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)